

IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 391 of 2015

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

For the Appellants : Ms. Srijia Choudhary, Advocate
For the Respondents: Mr. Amresh Kumar, Advocate

8/ 26.03.2021 Mr. Amresh Kumar, learned counsel appearing for the Insurance
Company prays for some time.

Accordingly, this case is adjourned.

(Ananda Sen, J.)

Kumar